

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/31/2024

PETITION NUMBER : CP(CA)/84/2022

NAME OF THE APPLICANT : S P Arunkumar & Anr

NAME OF THE RESPONDENT(S) : Mira Alloy Steels Pvt Ltd & 5 Ors

UNDER SECTION : Sec 242(4) of CA, 2013

ORDER

Ld. Counsel Mr. Roshan Atiq for the Petitioner. Ld. Counsel Mr. Pranav V Shankar for the Applicant in IA(CA)/31/2024 and for the Respondents in CP(CA)/84/2022.

The Applicant is directed to serve copy on the Respondent and the Respondent is directed to file reply within 3 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matters for hearing on **19.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)